Cholamandalam MS General Insurance Company Limited

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Add-on covers for Motor Commercial Vehicle Package Policy - For Passenger Carrying Vehicles upto 6 - UIN IRDAN123P0005V02100001

Engine Seizure Plus: UIN 1RDAN123A0001V01201718

In consideration of payment of additional premium, insured will be reimbursed the cost incurred to repair or replace parts of engine or gear box or differential assembly including packing kit & under body damage due to ingress of water into the vehicle covered under this policy or due to leakage of lubrication or loss or damage to engine cooling system. This cover is subject to the following terms and conditions:

- Claim due to water damage cover is payable only if there is an evidence of the insured vehicle being submerged or having stopped in water logged area.
- 2. Claim has to be intimated to the insurance company within seven (7) days from the date of loss.
- 3. All reasonable precautions are taken to protect the vehicle to avoid aggravation of damages / loss.
- 4. The reasonable cost of Repairs / Replacement of engine or gear box or differential assembly shall be subject to depreciation based on age of the vehicle as per policy terms.

Specific Exclusions:

Insurance company is not liable for payment of any claims of the following nature:

- 1. Cost of Lubricating oils or coolant used in the assembly.
- 2. Losses or damages covered under Manufacturer warranty or recall campaign.
- Increase in loss or damage including corrosion due to delay in intimation of claim beyond seven (7) days from date of loss.
- 4. Any claims related to loss or damage due to normal wear and tear.

This cover is subject otherwise to the terms, exceptions, conditions and limitations of the policy.